National Company Law Tribunal

Allahabad Bench

CPNO. 41/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

NAME OF THE COMPANY: Payamount organochem put Ltd

SECTION OF THE COMPANIES ACT: 391 394 of the Companies Act 1956

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Sarjay Kr.	Bushes Adv	Pedition	ex &
<u>2.</u>	Aditya Kesh	anwarii PCS	Petitioner.	(Noshowon'
3	Pradech SI	yn CSC	ROC	Prodoopf
	' sel	Jozla		
4.	M.K. Byass	CP NO.41/20	16 POLLA	f czalz
			CUM	

Parties are represented by their respective counsels. The petitioner counsel furnishes the prescribed form no.GNL-1. A copy thereof is provided to the Central Government Standing Counsel as well as to the OL. He is also at liberty to offer its comments, if any.

The matter be listed on 9th November, 2017.

Dated:26.10.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Juuiciai)